

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 1377
TO BE ANSWERED ON 06.02.2026

POSHAN Abhiyaan

1377. SHRI E T MOHAMMED BASHEER:

Will the Minister of Women and Child Development be pleased to state:

- (a). whether the Government is aware that funds under the POSHAN Abhiyaan remain under-utilized in several States, if so, the details thereof;
- (b). the measures taken/being taken to strengthen Anganwadi services to improve nutrition and maternal health outcomes; and
- (c). the amount of funds allocated, released and utilized, State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (c): In the 15th Finance Commission, components of nutritional support for children below the age of 6 years, pregnant women and lactating mothers, Adolescent Girls (14 – 18 years); Early Childhood Care and Education [3-6 years]; Anganwadi infrastructure including modern, upgraded Saksham Anganwadi, Poshan Abhiyaan and Scheme for Adolescent Girls have been reorganised under Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0).

Under Mission Poshan 2.0, two lakh Anganwadi Centres located in Government buildings @40,000 AWCs per year are strengthened as Saksham Anganwadis for delivery of improved nutrition and for Early Childhood Care and Education in the 15th Finance Commission cycle. Saksham Anganwadis are provided with better infrastructure than the conventional Anganwadi centres with LED screens, water filtration system, Poshan Vatika, ECCE material and BALA paintings.

Under PM JANMAN for the targeted development of 75 Particularly Vulnerable Tribal Groups (PVTGs), a total of 2,500 Anganwadi Centres (AWCs) has been sanctioned for construction across the country.

Under Dharti Abha Janjati Gram Unnat Abhiyan, to improve the socio-economic conditions of tribal communities, 875 AWCs have been sanctioned for construction across the country.

Under VVP (Vibrant Village Programme) - Phase I, focusing on Northern border areas, 101 AWCs have also been sanctioned for construction in the States and UTs concerned.

In convergence with Department of School Education and Literacy, Ministry of Education Guidelines for Co-locating Anganwadi Centres within Government Primary Schools have been jointly launched on 3rd September, 2025 to strengthen ECCE and Foundational Literacy and Numeracy (FLN) services. In places where physical co-location is not possible, AWCs are to be mapped with the nearest primary school.

Under Saksham Anganwadi and Mission Poshan 2.0, IT systems have been leveraged to strengthen and bring about transparency in nutrition delivery support systems at the Anganwadi Centres (AWCs). 'Poshan Tracker' application was rolled out as an important governance tool under the Mission.

It facilitates monitoring and tracking of all AWCs, Anganwadi Workers (AWWs) and beneficiaries on defined indicators. The State and UT wise details of infrastructure and other facilities at Anganwadi Centre are available at the link: <https://www.poshantracker.in/statistics>.

Technology under Poshan Tracker is being leveraged for dynamic identification of stunting, wasting, under-weight prevalence among children. It has facilitated near real time data collection for Anganwadi Services such as, opening and closing of AWCs, daily attendance of children, growth monitoring of children, Early Childhood Care & Education (ECCE) activities, Delivery of Hot Cooked Meal (HCM)/Take Home Ration (THR-not raw ration), Growth Measurement etc. The App also offers counselling videos on key behaviours and services which help disseminate messages on birth preparedness, delivery of child, post-natal care, breastfeeding and complementary feeding. Regular field level trainings/workshops are conducted directly for AWWs regarding use of the Poshan Tracker Application. Poshan Tracker also features self-learning videos for AWWs, enabling continuous capacity building and on-the-job learning through digital modules.

Further, for last mile tracking of Service Delivery, Facial Recognition System (FRS) has been developed in Poshan Tracker Application for distribution of Take-Home Ration to ensure that benefit is given only to the intended beneficiary registered in Poshan Tracker.

Under Mission Poshan 2.0, there exists a well-structured mechanism for effective implementation of the scheme and their monitoring that includes utilization of funds.

Further, Ministry has also created a dedicated portal for submission of Utilization Certificate (UCs) and Statement of Expenditure (SOE), so as to ensure that all the UCs and SOEs are available at a single place for effective monitoring of funds utilization.

Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. Central Government is responsible for the overall planning and policy under the scheme whereas its day to day implementation falls under the ambit of State Government or UT administration.

Additionally, the Ministry also monitors the implementation of schemes including utilization of funds through meetings and VCs with the States /UTs at various levels. The State and UT wise details of amount sanctioned and released under Mission Saksham Anganwadi and Poshan 2.0 including Poshan Abhiyaan for FY 2025-26 are placed at **ANNEXURE**.

ANNEXURE

STATEMENT REFERRED TO IN PART (A) TO (C) OF LOK SABHA UNSTARRED Q.NO. 1377 FOR ANSWER ON 06.02.2026 REGARDING POSHAN ABHIYAAN BY SHRI E T MOHAMMED BASHEER:

STATE/ UT WISE RELEASE OF FUNDS IN FY 2025-26 UNDER MISSION SAKSHAM ANGANWADI AND POSHAN 2.0:

(Rs.in Lakhs)

S.No	STATE /UT	Amount Sanctioned	Amount Released/ Mother Sanction issued
1.	ANDHRA PRADESH	91,071.51	54,132.36
2.	BIHAR	2,20,729.95	87,871.93
3.	CHHATTISGARH	72,679.63	42,089.44
4.	GOA	1,925.92	1,258.28
5.	GUJARAT	90,357.19	33,753.28
6.	HARYANA	41,879.58	4,335.05
7.	HIMACHAL PRADESH	39,184.58	27,081.24
8.	JAMMU & KASHMIR	70,230.78	41,257.18
9.	JHARKHAND	73,019.94	47,392.70
10.	KARNATAKA	1,07,667.69	62,409.85
11.	KERALA	41,557.95	20,456.49
12.	MADHYA PRADESH	1,64,512.03	1,20,482.45
13.	MAHARASHTRA	1,59,662.65	1,08,859.92
14.	ODISHA	1,01,094.94	83,124.02
15.	PUNJAB	42,418.21	12,414.89
16.	RAJASTHAN	99,831.89	75,800.69
17.	TAMIL NADU	75,955.08	55,131.48
18.	TELANGANA	54,006.41	17,692.30
19.	UTTAR PRADESH	3,85,848.94	2,66,054.11
20.	UTTARAKHAND	48,332.55	23,341.93

21.	WEST BENGAL	1,90,471.76	1,27,966.94
22.	DELHI	22,697.72	15,192.92
23.	PUDUCHERRY	1,243.69	569.26
24.	ANDAMAN & NICOBAR	1,589.71	542.12
25.	CHANDIGARH	1,575.07	756.29
26.	DNH & DD	1,583.23	591.50
27.	LADAKH	2,355.52	1,358.99
28.	LAKSHADWEEP	279.54	57.39
29.	ARUNACHAL PRADESH	18,727.38	11,532.03
30.	ASSAM	1,97,869.31	1,06,345.71
31.	MANIPUR	30,555.95	19,729.46
32.	MEGHALAYA	23,228.92	11,516.43
33.	MIZORAM	8,113.67	5,022.98
34.	NAGALAND	24,952.28	8,888.49
35.	SIKKIM	3,903.25	1,833.46
36.	TRIPURA	23,819.72	14,140.40
